

ORDER SHEET

O.A/MA/RA/CP NO. 1256/02 OF 20

Applicant/s M. K. Malviya Respds. U. O. I. Nos

Advocate for Applicant/s S. K. P. Singh / A. K. M. Advocate for Respondent/s S. R. Sharma / R. K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 23
<u>Note of Registry</u> O. A is admitted on 23.1.2004. Notice on behalf of Resptd. No. 1, 2 received by Sr. R.C. Joshi the then Sr. Study Counsel on 09.4.2001. Notice on behalf of Resptd. No. 3 not issued so far. Amended O.A. duly served to Sr. Rajeev Sharma filed on 30.9.2002. No Counter Affidavit filed by Resptd. 1 & 2. However Responder has been filed. Sr. Rakul K. Srivastava has filed memo of appearance on behalf of Resptd. No. 1, 2. No misc. Application is pending. Submitted for order	28.02.09 Hon'ble San. A.K. Gaur - J.M. Hon'ble San. S.M. Shankar - A.M. Hon'ble R.K. Srivastava, Counsel for the applicant has sent his illness slip - <u>admitted</u>. List on 26.02.09. Boe WV 26/2/2009 Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mrs. Manjulika Gaur, member (A) Shri K.P. Singh, Counsel for applicant stated that the applicant is not responding to his call. Accordingly he prays that the case may be dismissed as not pressed. Accordingly, OA is dismissed as not pressed. <u>M. P. M. A.M.</u> A.M. <u>Surjan J.M.</u> SH /	